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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PRESCOT ROAD, BOMBAY-1

OA NO. 385/93

Smt. Kirnashila Rajendra Dongare
r/o. Sakaritola, Post Satgaon
Talq. Salekasa Dist. Bhandara ..Applicant

V/s.

Union of India
through Secretary
Department of Posts
Ministry of Communication
New Delhi & 3 ors. ..Respondents

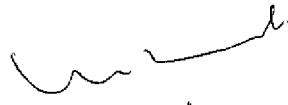
Coram: Hon. Shri Justice M.S. Deshpande, V.C.

ORAL JUDGMENT: DATED: 23.7.93
(PER: MS Deshpande, Vice Chairman)

Heard Mr. D B Walthare, counsel for the
applicant and Mr. A B Choudhary, learned counsel
for the respondents.

It is apparent that the applicant had the
requisite educational qualifications because she had
passed VIIIth standard when she applied for the job
and also passed SSC in March 1993. The respondents
counsel states that the post for which the applicant
had applied for appointment on compassionate grounds
is not vacant viz., extradepartmental/^{branch}post master.
The applicant is willing to be considered for any
other equivalent post if that is available.

The respondents are directed to consider
the applicant for appointment on compassionate ground
to any other equivalent post that may be available
within two months. With this observation the applica-
tion is disposed of.


(M.S. Deshpande)
Vice Chairman